

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 383/KB/2017 I.A.No. 461/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name	of the Company	Sri Sandip Das -Vs- K.D. Digital Signature Solution Pvt Ltd			
Uı	nder Section	241/242			
SI. Name & Designation of Authorized Appearing on behalf of No. Representative (IN CAPITAL LETTERS)				Signature with date	
))) CS SIDDHARTHA NORARK			? Respondents	Abhyrist 100/18
2)	CS AMHITIT	NAGEE	,		,
1)	Mr. Prasenjit Ankita M	Burman .	7 8	e li houer.	Prosery's Burvar
2)	Ankita M	out plan)		15/02/18"

ORDER

Ld. Counsel for the petitioner and the respondent is present.

Written submissions in the instant C.P. has been filed from both sides. For hearing in the regular bench is adjournred to 26/03/2018.

List it on 26/03/2018.

(Jinan K.R.) Member (J)